

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 442 of 2020

IN THE MATTER OF:

Vipraz Adz **...Appellant**

Versus

Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr. **...Respondents**

Company Appeal (AT) (Insolvency) No. 443 of 2020

IN THE MATTER OF:

B. Akhilandeswari **...Appellant**

Versus

Sundaresan Nagarajan, RP for
M/s. P Dot G Constructions Pvt. Ltd. & Anr. **...Respondents**

Company Appeal (AT) (Insolvency) No. 444 of 2020

IN THE MATTER OF:

Mrs. S. Rani **...Appellant**

Versus

Sundaresan Nagarajan, RP for
P Dot G Constructions Pvt. Ltd. & Anr. **...Respondents**

Company Appeal (AT) (Insolvency) No. 445 of 2020

IN THE MATTER OF:

P. Krishnamoorthy **...Appellant**

Versus

**Sundaresan Nagarajan, RP for
M/s. P Dot G Constructions Pvt. Ltd. & Anr.**

...Respondents

Present:

**For Appellant : Ms. Madhusmita Bora and Mr. Pawan Kishore Singh,
Advocates**

ORDER

18.03.2020 Adjourned at the request of the learned counsel for the Appellant, post the matter 'for Admission (Fresh Case)' on **1st April, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/gc/